

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.82/7/AMR/2022		7 of IBC	Central Bank of India Limited Vs. Sri Ananda Lakshmi Narasimha Industries India Private Limited

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

The matter adjourned to 12.12.2022.

Sd/-  
**MEMBER JUDICIAL**